

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P 202/2007  
C.A.40/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Ramesh Kumar Agarwal & Ors.-Vs-Chemicon Engg. Consultants Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU CHOUDHURY, Adv  
2. MR. SAUMABHO GHOSE, Adv  
3. MR. A. AGARWALLA, Adv  
4. MISS. F. NASIM, Adv  
5. MR. RATUL DAS, Adv.

Applicants

F. Nasim  
8/11/17.

D. N. Sharma, Adv  
Anunoy Baru, Adv

Petitioner  
in CA 40/2010  
8/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request

that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)